

8


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/174/241/HDB/2017
NAME OF THE COMPANY	Vijaya Sai Poultries Pvt Ltd
NAME OF THE PETITIONER(S)	Vemulapalli Sai Prameela & others
NAME OF THE RESPONDENT(S)	Vijaya Sai Poultries Pvt Ltd others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.S.R. Prasad	Advocate	prasadtematic@yahoo.com 98490 31630	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Surya Sathish M. Srikanth	Advocate Advocate	+surya.sathish@gmail.com "	

Heard, Mr. T.S.R. Prasad learned counsel for the petitioner and Shri. T. Surya Sathish and M. Srikanth, learned counsels for the Respondent.

Mr. M. Srikanth submitted that he ^{is} taking notice on behalf of respondent and request time to file counter. Post the case on 17.10.2017.



Member (Technical)



Member (Judicial)